

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1508**

TO BE ANSWERED ON THE 12TH MARCH, 2025/ PHALGUNA 21, 1946 (SAKA)

TACKLING DRUG TRAFFICKING

1508 SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of drug trafficking reported and convictions secured in the last three years, year-wise, State-wise;

(b) the quantity of drugs seized by enforcement agencies in the last three years, including the quantity seized at various ports, Government or private, the details of date of seizure, quantities seized and place of seizure for illegal drugs seized in quantities above 10 kgs over last three years; and

(c) the road map laid down by Government for tackling and preventing drug trafficking across the borders?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) The year-wise, State-wise number of cases of drug trafficking registered and conviction under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the last three years (2022 to 2024) as reported by various Drug Law Enforcement Agencies (DLEAs) to Narcotics Control Bureau is at Annexure-I.

(b) Details of quantity of drugs seized in the last three years (2022 to 2024) as reported by various Drug Law Enforcement Agencies (DLEAs) to Narcotics Control Bureau is at Annexure-II.

(c) The Government is determined to tackle and prevent drug trafficking in the country including across border. The Government has taken various steps in this regard, some of which are as under: -

(i) A 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stakeholders in the field of controlling drug trafficking and drug abuse in India has been established. An all-in-one NCORD portal has been developed for information related to drug law enforcement.

(ii) To monitor the investigation of important and significant seizures, a Joint Coordination Committee (JCC) under the Chairmanship of Director General, Narcotics Control Bureau (NCB) has been set up.

- (iii) A dedicated Anti-Narcotics Task Force (ANTF) headed by Additional Director General/ Inspector General level Police Officer has been established in each State/ Union Territory to function as the NCORD Secretariat for the State/ Union Territory and follow-up on compliance of decisions taken in NCORD meetings at different levels.**

- (iv) National Investigation Agency (NIA) has been empowered under NDPS Act, 1985 in the year 2020 for investigation of narco-terrorism cases.**

- (v) Border Guarding Forces (Border Security Force, Assam Rifles and Sashastra Seema Bal) have been empowered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 to carry out search, seizure and arrest for illicit trafficking of narcotic drugs at international border. Further, Railway Protection Force (RPF) has also been empowered under NDPS Act to check drug trafficking along the railway routes.**

- (vi) Narcotics Control Bureau coordinates with other agencies like, Navy, Coast Guard, Border Security Force, State ANTF, etc. to conduct joint operations to control the drug trafficking.**
- (vii) A high level dedicated group has been created in National Security Council Secretariat (NSCS) in November 2022 to analyze the drug trafficking through maritime routes, challenges and solutions (Maritime Security Group – NSCS).**
- (viii) Director General Level Talks are being organized with neighboring and other countries such as Myanmar, Iran, Bangladesh, Indonesia, Singapore, Afghanistan, Sri Lanka, etc. to resolve various issues on drug trafficking having international implications.**
- (ix) As a part of international co-operation, India has signed Bilateral Agreements with 27 countries, Memorandum of Understanding with 16 countries and Agreements on Security Cooperation with 02 countries for combating illicit trafficking of Narcotic Drugs and Psychotropic Substances (NDPS) and Chemical Precursors as well as related offences.**

- (x) **India is closely associated with International Narcotics Control Board (INCB) and all its programs viz. PEN (Pre-Export Notification), PICS (Precursors Incident Communication System), and IONICS (International Operations on New Psychoactive Substances Incident Communication System).**
- (xi) **Narcotics Control Bureau (NCB) co-ordinates with various international organizations such as South Asian Association for Regional Cooperation- Drug Offences Monitoring Desk (SAARC-SDOMD), Brazil, Russia, India, China, and South Africa (BRICS), Colombo Plan, Association of Southeast Asian Nations (ASEAN), ASEAN Senior Officials on Drug Matters (ASOD), Bay of Bengal Initiative For Multi-Sectoral Technical and Economic Co-Operation (BIMSTEC), Shanghai Cooperation Organization (SCO), United Nations Office on Drugs and Crime (UNODC), International Narcotics Control Board (INCB), etc. for sharing information and intelligence to combat trans-national drug trafficking.**

(xii) NCB India takes part in real-time information sharing with various Drug Liaison Officers of other countries such as the Drug Enforcement Agency (DEA) of the United States of America, the National Crime Agency of the United Kingdom, Royal Canadian Mounted Police (RCMP) of Canada, Australian Federal Police (AFP) of Australia, Office Anti-Stupefiants (OFAST) of France, etc for operational and intelligence information.

Year-wise and State-wise number of NDPS cases registered and number of Conviction in the last three years (2022-2024)

State/UT	No. of Cases registered			No. of Conviction		
	2022	2023	2024	2022	2023	2024
Andaman & Nicobar	52	77	74	0	0	0
Andhra Pradesh	1405	1749	1869	0	0	0
Arunachal Pradesh	299	215	222	0	0	0
Assam	2907	2923	3350	2	2	2
Bihar	1176	1358	1276	6	15	17
Chandigarh	204	164	117	1	0	1
Chhattisgarh	1164	1340	1356	0	0	1
Dadra & Nagar Haveli and Daman & Diu	4	4	3	0	0	0
Goa	160	140	169	1	2	0
Gujarat	516	604	623	2	11	5
Haryana	3820	3718	3062	0	4	2
Himachal Pradesh	1518	2045	1634	0	2	1
Jammu & Kashmir	1857	2149	1539	1	0	1
Jharkhand	446	535	800	4	8	4
Karnataka	5076	2738	1544	4	3	1
Kerala	26918	30715	27701	0	0	2
Ladakh	3	0	0	0	0	0
Lakshdweep	0	5	0	0	0	0
Madhya Pradesh	4836	6537	4351	2	11	11
Maharashtra	12786	15561	7536	0	1	2
Manipur	503	269	87	1	3	0
Meghalaya	118	185	98	0	0	0
Mizoram	781	982	866	0	0	0
Nagaland	211	343	169	0	0	0
New Delhi	1343	1415	1854	3	1	0
Odisha	2507	3765	3187	0	1	0
Puducherry	141	148	121	0	0	0
Punjab	12423	11564	9025	3	9	6
Rajasthan	3738	5098	5462	2	4	14
Sikkim	44	27	33	0	0	0
Tamil Nadu	584	443	481	12	9	7
Telangana	1281	1495	2387	0	0	4
Tripura	627	662	509	0	0	0
Uttar Pradesh	10273	8221	6204	6	12	24
Uttarakhand	1455	1347	1115	1	0	0
West Bengal	1593	1005	1089	3	6	5
Total	102769	109546	89913	54	104	110

Source: Narcotics Control Bureau (NCB)

Details of quantity of drugs seized by Drug Law Enforcement Agencies in the last three years (2022 to 2024)

Drug	2022	2023	2024
ACETIC ANHYDRIDE (In Kg)	333	40	11,477
ATS (In Kg)	1,224	3,406	8,211
ANTHRALIC ACID (In Kg)	0	0	3
COCAINE (In Kg)	218	292	1,483
CODEINE (In Kg)	355	59	0
CODEINE (In Litre)	2,922	70	0
CBCS (In Litre)	1,059	19,619	20,772
EPHEDRINE/PSEUDOEPHEDRINE (In Kg)	1,001	969	265
GANJA (In Kg)	7,18,376	6,28,612	5,33,903
HASHISH (In Kg)	3,495	3,320	6,483
HASHISH OIL (In Kg)	104	55	424
HEROIN (In Kg)	5,410	2,986	2,596
KETAMINE (In Kg)	3	31	65
KHAT LEAVES (In Kg)	0	320	0
LSD (In Blot)	1,150	35,720	8,944
LSD (In Kg)	0	0	1
MDMA (In Kg)	63	89	195
MEPHEDRONE (In Kg)	2,872	688	3,559
MESCALINE (In Kg)	2	0	25
METHAQUALONE(MANDRAX) (In Kg)	57	26	29
MORPHINE (In Kg)	129	210	194
OPIUM (In Kg)	3,805	8,533	8,632
POPPY HUSK & POPPY STRAW (In Kg)	3,98,356	5,41,987	5,09,944
INJECTION (In No.)	91,982	4,83,134	2,75,272
CBCS (In Bottle)	13,20,132	20,72,946	25,79,309
TABLETS OF ALL TYPES IN KGS	802	1,290	676
TABLETS OF ALL TYPES IN NO.	172,96,622	184,36,013	484,27,965

Source: Narcotics Control Bureau (NCB)
